

DIVISION BENCH
COURT - I

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1699(KB)2018
IA(I.B.C)/414(KB)2023, IA(I.B.C)/971(KB)2023,
IA(I.B.C)/602(KB)2023, IA(I.B.C)/185(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	IDL EXPLOSIVES LTD VS BENGAL EMTA COAL MINES LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Joy Saha,Sr.Adv.] For the Applicant in IA 971/2023
Mr.Zeeshan Haque,Adv.]
Mr.Ram Maroo,Adv.]
Mr.Avishek Guha ,Adv.] For ICICI Bank
Ms.Arunika Dutta,Adv.]
Mr.Kaustor De Sarkar,Adv.]
Mr.Srijit Bose,Adv.]
Mr.Kumarjit Banerjee,Adv.] For the R-3
Ms.Sanchari Chakraborty,Adv.]
Mr.Aadil Naushad,Adv.]
Mr.Shaunak Mitra,Adv.] For the RP
Mr.Swapnil Jain,Adv.]
Mr.Raj Singhanian,]

ORDER

1. Ld.Counsel for the parties present.
2. Post the matter on **12/07/2024** at 3 P.M.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ